IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 285-2020

Anna Colaco and anr.

.... Petitioner

V e r s u s Aleixo Monteiro and anr

..... Respondent

Adv. A. D. Bhobe for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 9th December, 2020.

ORDER:

Both the respondents are said to have died. The petitioner's counsel seeks time to bring their legal representatives on record.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-